

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**(IB)- 121(PB)/2017**

**IN THE MATTER OF:**

Bank of Baroda

.... Applicant/petitioner

Vs.

Amrapali Silicon City Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 19.04.2018**

**Coram:**

**Dr. DEEPTI MUKESH**

**Hon'ble Member (Judicial)**

**Sh. S. K. MOHAPATRA,**

**Hon'ble Member (Technical)**

**PRESENTS**

For the petitioner: Mr. Bishwajit Dubey.

For the Respondent(s): Mr. Vishnu Sharma &  
Ms. Sonali Negi, Advs.

Mr. A. Robin Frey, Adv. for RP.

**ORDER**

For order, see (IB)-90(ND)/2017.